

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.05.2023

ORDER NO. 88 of 2023

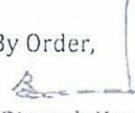
Hon'ble President is pleased to partially modify the roster order no. 82 of 2023 for **CESTAT, Allahabad** on **18.05.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
18.05.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Excise Appeal Nos. 314, 315, 323 & 324 of 2010 (High Court direction)

Note:

1. The hearing shall take place by virtual mode and no adjournment will be granted.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar